

(c) whether this number is satisfactory; and

(d) if not, the reasons of employment being given without going through the Employment Exchange?

The Deputy Minister of Labour (Shri Abid Ali): (a) 15,959 during 1958, 1959 and 1960.

(b) Tripura Administration—1243
Tripura Territorial Council—319

(c) Yes.

(d) Does not arise.

Collaboration Agreements with Hungarian Parties

1194. Shri Morarka: Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether 4 collaboration agreements with Hungarian parties have been concluded recently;

(b) if so, the names of the parties and the schemes covered by them; and

(c) what are the main terms of these contracts?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). Yes, Sir. Six proposals for collaboration with Hungarian firms have been approved. Details of these agreements are being collected and will be laid on the Table of the House.

Titanium Factory in Trivandrum

1195. Shri A. K. Gopalan: Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether there is any new proposal for the expansion of the Titanium Factory at Trivandrum;

(b) if so, what are the details of the scheme;

(c) whether any foreign collaboration is envisaged; and

(d) what are the terms of the proposed foreign collaboration?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). M/s. Travancore Titanium Products Limited, Trivandrum were granted a licence in April last for effecting a substantial expansion from the earlier licensed capacity of 6500 tons per annum of Titanium Dioxide (both Anatase and Rutile Grades) to 24500 tons per annum. The expansion is for the Rutile Grade. The overall capital cost of the plant and machinery required by the firm is of order of Rs. 3 crores of which equipment worth Rs. 1.7 crores may have to be imported. Another sum of Rs. 1 crore will be required as working capital. The expansion scheme of the firm has been approved subject to certain conditions such as export of 50 per cent of the production, use of indigenous raw materials, ceiling of royalty payments etc. The scheme is expected to provide additional employment to about 200 persons. The scheme also envisages foreign collaboration and the firm is, at present, negotiating the terms.

Recommendation of Rubber Board

1196. Shri Jinachandran: Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Unstarred Question No. 3759 on the 24th April, 1961 and state:

(a) whether any recommendation has since been received from the Rubber Board for consideration of the question of implementation of the recommendations of the Second Pay Commission for certain posts under the Board; and

(b) if so, what are the decisions of Government and when they will be implemented?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) It has been decided to give effect to the revised scales of pay from 1-7-1959.